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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 10342/2019, & CM APPL. 42732/2019, CM APPL.16483/2020, CM APPL. 32960/2020, CM APPL. 43562/2021, CM APPL. 31560/2022, CM APPL. 33330/2022, CM APPL. 36336/2022, CM APPL. 42691/2022, CM APPL. 54682/2022, CM APPL. 284/2023

RAJASTHAN EQUESTRAIN ASSOCIATION ..... Petitioner

Through: Mr. Rajiv Dutta, Sr. Advocate with

Mr. Ashish Kothari, Ms. Pratha Pant and Ms. Gunjan Malhotra, Advocates

versus

## EQUESTRIAN FEDERATION OF INDIA AND ORS

..... Respondents

Through: Mr. R. Balasubramanin, Senior

Advocate Ms. Jyoti Zongluju,

Advocatefor UOI

Mr. Kirtiman Singh and Mr. Prateek

Dhanda, Advocates for EFI

Mr. Vineet Dhanda, CGSC for R-3 Mr. Nilanjan Bhattacharjee, Mr. Shambo Nandy, Ms. Akanksha Kaushik, Ms. Kinjal Sheth, Advocates

for Indian Olympic Association

## **CORAM:**

## HON'BLE MR. JUSTICE TUSHAR RAO GEDELA ORDER

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04.03.2023

## [ The proceeding has been conducted through Hybrid mode ]

- 1. Arguments have been addressed by Mr. Rajiv Dutta, learned Senior Counsel for the petitioner as well Mr. Kirtiman Singh, learned CGSC for respondent no.2/EFI.
- 2. List on 13.03.2023 at 4:00 pm for further arguments.

TUSHAR RAO GEDELA, J

**MARCH04, 2023/tp**